

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 16.02.2026

COURT OF REGISTRAR

(HYBRID MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1163 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Employees Provident Fund Organisation, Kandivali Vs. Shri Kajlash Shah	Kaushal Gautam
2.	I.A. No. 1164 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Sanjay Gupta Vs. Aruna Sikdar & Anr.	Anirudh Joshi
3.	I.A. No. 1165 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Abhay Jain Succesful Resolution Applicant of Beans & More Hospitality Pvt. Ltd. Vs. RKG Finvest Ltd. & Ors.	Swarnika Aggarwal
4.	I.A. No. 1166 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Sanjay Gupta Vs. Aruna Sikdar & Anr.	Anirudh Joshi

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Assistant Registrar